

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE 29th OCTOBER, 1986.

NOTIFICATION
(INCOME-TAX)

No. 6485 (F.No.187/12/86-IT(A1)): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1951 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No. 679 (F.No.187/2/74-IT(A1)) dated 20-7-1974 as amended from time to time.

Existing entries against Sl.No.7 and 7-A shall be substituted as follows:-

SCHEDULE

COMMISSIONER OF INCOME-TAX	HEAD- QUARTERS	JURISDICTION
7-Calcutta (CIT,Central-I)	Calcutta	Central Circles-III, IV, V, XI, XIV, XXVI & XXXIV, Calcutta (IAC Range-I(C), Calcutta.) Central Circles-VI, VII, VIII, IX & XXVIII, Calcutta. (IAC Range-II(C), Calcutta.) Central Circles-X, XII, XIII, XV & XVI, Calcutta. (IAC Range-III(c), Calcutta.) Central Circle-XVII, Calcutta. (IAC Range-III(C), Calcutta.)
7-A, Calcutta. (CIT.,CENTRAL-II)	Calcutta	Central Circles, XVIII, XIX, XXI & XXII, Calcutta. (IAC Range, IV(C), Calcutta). Central Circles-XX, XXIII, XXV, XXIX, XXX, XXXI, XXXII & XXXIII, Calcutta. (IAC Range. V(C), Calcutta). Central Circles-I, II, XXIV, XXVII, XXXV & XXXVI, Calcutta (IAC Range. VI(C), Calcutta).

This notification shall take effect from 1-11-1986.


(RUSHAN SAHAY)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXE

The

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P.T.O.

Copy to :-

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3. Director of O & M Services (IT), 1st Floor, Aiwana-
Ghalib, Mata Sundri Lane, New Delhi.
4. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
5. Comptroller & Auditor General of India, New Delhi.
6. Bulletin Sec. of Dto. of Ins. (RS & P), New Delhi.
7. Director of Training, IRS, National Academy of Direct Taxes,
Staff College, Nagpur.
8. Sri P.K. Kartha, Joint Secy., Ministry of Law, Justice &
Company Affairs (Deptt. of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., H-Block,
Vikas Bhavan, New Delhi.
10. I.F.U., Central Board of Direct Taxes.


(ROSHAN SAHAY)
UNDER SECRETARY,
CENTRAL BOARD OF DIRECT TAXES.